

(b) Does not arise.

**Electric Computer in the Planning Commission**

300. SHRI SHASHI BHUSHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the electronic computer installed in the computer centre of the Planning Commission which is being operated at an annual expenditure of a few lakhs of rupees is not being utilised to its fullest capacity; and

(b) if so, the measures taken by Government to derive full advantage of this fast data processing device?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) No.

(b) Does not arise.

**Problem of Regional Imbalances**

301. SHRI N. K. SOMANI:  
SHRI K. SURYANARAYANA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that as a result of discussions held at the National Development Council and the Planning Commission, two official working groups have been appointed to study the problem of regional imbalances;

(b) whether the reports of these working groups have been received and finalised; and

(c) the steps likely to be taken by Government in the direction of removing regional imbalances?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The reports are expected to be received shortly.

(c) Further steps required in this regard would be considered after the receipt of the reports.

**Repatriates From Ceylon**

302. SHRI RANJIT SINGH :  
SHRI BAL RAJ MADHOK :  
SHRI HARDAYAL DEVGUN :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER  
SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of repatriates from Ceylon who have arrived in India so far ;

(b) whether any phased programme has been chalked out for their repatriation ; and

(c) the arrangements made to rehabilitate them ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The number of repatriates from Ceylon who have arrived in India to the end of October 1968 is about 6500.

(b) No phased programme has been chalked out for the repatriation of Indian nationals from Ceylon.

(c) A statement of rehabilitation assistance sanctioned by the Department of Rehabilitation for the repatriates from Ceylon is laid on the Table of the House.

**Statement**

(1) Loans will be given for trade and business purposes upto a ceiling of Rs. 5,000/—per family.

(2) Priority has been recorded to repatriates from Ceylon for appointment under the Central Government through the Employment Exchanges.

(3) The Upper age limit has been relaxed to 45 years (50 years for Scheduled Castes and Scheduled Tribes) for appointment under the Central Government through the Employment Exchanges.

(4) The upper age limit has been relaxed by 3 years and fee concessions have also been granted in respect of appointments made through the competitive examinations held by the Union Public Service Commission.

(5) The Governments of Madras, Andhra Pradesh and Kerala have granted similar age and fee concessions for employment to the posts and services in their states. Other state Governments have also been requested to take action on similar lines

(6) Special Employments Liaison Officers, appointed at Visakhapatnam and Madras, will render employment assistance to repatriates.

(7) Loans assistance will be given for purchasing plots and construction of houses to the repatriates, who settled in non-agricultural and agricultural occupations, as under :

	Urban areas Rs.	Rural areas Rs.
(a) Cost of plot	600 (loan)	200 (loan)
(b) Cost of Construction of house.	2,000 (loan)	1,250 (loan Grant)
(c) Development of land	1,500 (loan)	600 ,,
(d) For business premises	500 (loan)	200 (loan)
	<u>4,600</u>	<u>2,250</u>

(8) A book grant, ranging from Rs. 5/- to Rs. 100/- per annum will be sanctioned to the children of repatriates studying in schools and colleges for purchasing books. Stipends, ranging from Rs. 40/- to Rs. 60/- per month may also be sanctioned to students studying in High schools and Colleges provided the student is staying in a hostel away from parents and their income is less than Rs. 250/- per month, subject to ascertain stipulations regarding marks obtained by the students.

(9) The agriculturist repatriates allotted

land may be given a loan for purchasing bullocks, seeds, fertilizers etc. as under.

(b) An additional loan of Rs. 165/- may be given for fertilizers in those cases where the land allotted to the repatriates is deficient in Nitrogen, Phosphates and Potash.

(10) The following schemes have been sanctioned by the Department of Rehabilitation.

Items	Ceiling per family
(a) (i) For a pair of bullocks	550/-
(ii) For seeds and fertilizers	125/-
(iii) For agricultural implements	175/-
	<u>850/-</u>

  

State	Name of Scheme	Cost (Rs. in lakhs)
Tamil Nadu	Nilgiris Tea Plantations Scheme	92.71
	Coconut Plantations scheme	3.60
Mysore	Sullia Rubber Plantations scheme	275.13
Andaman & Nicobae Islands.	Rubber Plantation in Katchal Island	450.00